

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Distribution of Criminal work involving punishment upto 10 years.

Government Order No.18122 -JK(LD) of 2023
Dated. 29 -12- 2023.

In partial modification of Government Order No. 10063-JK(LD) of 2023 dated 24-07-2023, and on the recommendations of Ld. Advocate General, J&K, it is hereby ordered that criminal acquittal appeals/cases/Habeas-Corpus cases involving punishment upto 10 years of District Reasi in the Jammu wing of Hon'ble High Court of Jammu and Kashmir and Ladakh shall be dealt with by Mr. Sumit Bhatia, Government Advocate.

The aforesaid allocation is subject to the satisfactory performance of the Law Officer which shall be reviewed periodically.

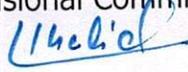
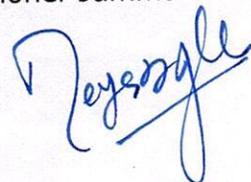
By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated. 29 -12-2023.

No: Law-Jud/153/2021-10

Copy to the:

1. Learned Advocate General, J&K, Jammu.
2. Financial Commissioner(Additional Chief Secretary) Home Department.
3. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Jammu.
4. Director General of Police, J&K, Jammu.
5. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
6. Divisional Commissioner Jammu.

7. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu.
8. Deputy Commissioner Reasi.
9. Sr. Superintendents of Police, Reasi.
10. Concerned Law Officers.
11. Director Information, J&K, Jammu.
12. Director Archives, Archaeology and Museums, J&K, Jammu.
13. Director Litigation Jammu.
14. All Officers of the Department of Law, Justice and Parliamentary Affairs.
15. Private Secretary to Chief Secretary for information of the Chief Secretary.
16. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
17. I/C Website Section, Government Order File.
18. Concerned File.

Reyaz Ali Bhat
29.12.23

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Uhalial
29-12-2023.